

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.232
TO BE ANSWERED ON 01.12.2015

Converting Vehicles to CNG

232. SHRI RAJAN VICHARE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether, after a recent IIT Kanpur study revealed that carbon pollution around the Taj Mahal is turning its white marble yellow, the Taj Trapezium Zone Authority has ordered vehicles plying near the Taj to convert to CNG and if so, the details thereof;
- (b) whether the orders apply only to vehicles operating within the Taj Trapezium Zone (TTZ) or for other vehicles viz. trucks and other heavy vehicles also and if so, the details thereof; and
- (c) the status of conversion of the vehicles plying near the Taj to CNG?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) The Taj Trapezium Zone Pollution (Prevention & Control) Authority in its meeting dated 07/01/2015 has decided that all diesel operated light vehicles shall be converted into CNG fuel upto 31/07/2015 in the entire municipal limit. The decision was taken to reduce air pollution in Taj Trapezium Zone (TTZ).

(b) The decision will be applicable only in the municipal limits of cities falling within TTZ. The decision is only for diesel operated light commercial vehicles which do not include trucks and other heavy vehicles.

(c) The Agra Development Authority, Uttar Pradesh has reported that a total of 34,302 vehicles have been converted into CNG/LPG till October, 2015.
